

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.10 of 1995

Friday, this the 17th day of February, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. CT Surendranathan,
S/o Sankara Kurup,
Extra Departmental Delivery Agent,
Kavummanam PO, Kalpetta
residing at Chandralayam,
Kavummanam PO. .. Applicant

By Advocate Mr. MR Rajendran Nair

Vs.

1. The Assistant Superintendent
of Post Offices,
Kalpetta Postal Sub Division,
Kalpetta.

2. PK Vijayalakshmi,
Kuniyil Puthenveedu,
Kavummanam PO. .. Respondents

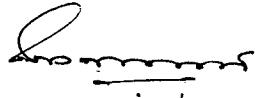
By Advocate Mr. TPM Ibrahim Khan, Senior Central Government
Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

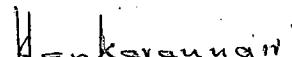
Applicant submits that the application is infructuous
as he has been reinstated. We record the submission and
dismiss the application. No costs.

Dated the 17th February, 1995



SP BISWAS
ADMINISTRATIVE MEMBER

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN



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